

**NATIONAL COMPANY LAW TRIBUNAL  
CUTTACK BENCH  
CUTTACK**

**ORDER SHEET OF THE HEARING ON 14<sup>th</sup> JULY, 2021, 03:00 P.M.**

CP No. 125/CTB/2020, IA No. 164/CTB/2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V. K.  
2. Hon'ble Member(T), Shri Satya Ranjan Prasad**

Name of the Company	Suresh Kothari -Vs- Rajat Buildcon India Pvt. Ltd. & Ors.
Under Section	241-242

For Petitioner (s)

Mr. Vinay K. Jain, Adv.  
Mr. S. K. Acharya, Adv.

For Respondent (s)

Mr. Rajat Surana, Adv.

**ORDER**

Ld. Counsel on both the sides are present. At the request of the Ld. Counsel appearing for the respondent list this matter on 02.08.2021.

Sd

**Satya Ranjan Prasad  
Member (Technical)**

Sd

**Rajasekhar V.K.  
Member (Judicial)**